

## Central Electricity Regulatory Commission

6th, 7th, & 8th F World Trade Centre, Nauroji Nagar, New Delhi-110029

Petition No. 175/TL/2025

Dated: 11.4.2025

## NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 and 15 of the Electricity Act, 2003 (the Act) has been made by Rajasthan IV 4B Power Transmission Limited, 161, First Floor, Vardhman Crown Mall, Amberhai, South West Delhi, New Delhi-110075 for the establishment of "Transmission system for evacuation of power from Rajasthan REZ Ph-IV (Part-4: 3.5 GW): Part B" (hereinafter referred to as "Project") on a Build, Own, Operate and Transfer basis (hereinafter referred to as the "transmission scheme/project"). The scope of the project for which a

S. lo.	Scope of the Transmission Scheme	Scheduled COD from Effective Date
1	Establishment of 765/400 kV, 2x1500 MVA S/s at a suitable location near Merta (Merta-II Substation) along with 2x240 MVAr (765 kV) & 2x125 MVAr (420 kV) bus reactor at Merta-II S/s	24 months from the SPV transfer
	Merta-II S/s -AIS	(30.12.2026)
	765/400 kV 1500 MVA ICTs-2 Nos. (7x500 MVA including one spare unit)	And the
	400/220 kV 500 MVA ICTs -5 Nos.  705 12/1071	white it is all
	765 kV ICT bays-2 Nos.     400 kV ICT bays-7 Nos.	List body
	• 220 kV ICT bays-5 Nos.	below - seri
	765 kV line bays: 4 Nos. (for 765 kV interconnection with Dausa S/s & Barmer-I PS)	Maria di n
	<ul> <li>400 kV line bays: 2 Nos. (for 400 kV interconnection with Beawar S/s)</li> </ul>	A CANADA TO THE STATE OF THE ST
	240 MVAr Bus Reactor-2 Nos. (7x80 MVAr, including one spare unit)	Market Control
	765 kV Bus reactor bays-2 Nos.     125 MVAr Bus Reactor-2 Nos.	
	125 MVAr Bus Reactor-2 Nos.     400 kV Bus reactor bays-2 Nos.	
	220 kV line bays: 7 Nos. (for RE connectivity)	
	220 kV BC (2 No.) bay and 220 kV TBC (2 No.) bay	
	110 MVAr spare reactor unit (single phase)-1 No.	A PART OF THE PART
	220 kV sectionalizer bay (1 set)	
	Future provisions at Merta-II S/s: Space for	A 100 CO
	765/400 kV ICTs along with bays-4 9/11/20018 3 53/10/20018	Milb and the Land
	765 kV line bays along with switchable line reactors + 8	Trans. Mary
	765 kV Bus Reactor along with bay: 1 Nos.	91. U
g/	400 kV line bays along with switchable line reactor –8 Nos.	
	<ul> <li>400 kV line bays – 2 Nos.</li> <li>400 kV Bus Reactor along with bays: 1 No.</li> </ul>	Pierra State
	400 kV Sectionalizer bay: 2 sets	
100	400/220kV ICTs along with bays -1 Nos.	
	220 kV line bays for RE injection -1 Nos.	L. Nach Live
	220 kV Sectionalizer bay: 1 set	ferrer on work . 3.
5	220 kV BC (1 Nos.) bays and 220 kV TBC (1 Nos.) bays	KATTER STATE SEEDS
2 1	STATCOM (2x+300MVAr, 4x125MVAr	Action and the
	MSC, 2x125MVAr MSR) along with 400kV bays (2 Nos.)	evin gunner -
2	Barmer-I PS — Merta-II 765 kV D/c line along with 330 MVAr switchable line reactor for each circuit at each end of Barmer-I PS—	vielt ar many
3	Merta-II 765 kV D/c line	DIMIT COM IV
	<ul> <li>765 kV, 330 MVAr switchable line reactors at Barmer-I PS end—2 Nos.</li> <li>765 kV, 330 MVAr switchable line reactors at Merta-II S/s end—2 Nos.</li> </ul>	
	<ul> <li>Switching equipment for 765 kV, 330 MVAr switchable line reactors at Barmer-I PS end – 2Nos.</li> </ul>	
	Switching equipment for 765 kV, 330 MVAr switchable line reactors at  Made II 9 and 2 New	
ь.	Merta-II S/s end – 2 Nos	e la constante de la constante
_	110 MVAr spare reactor unit at Barmer-I PS (single phase)-1 No.	the second
3	Merta-II – Beawar 400 kV D/cline (Quad)	Harry Train
1	Merta-II – Dausa 765 kV D/c line along with 240 MVAr switchable line reactor for each circuit at each end of Merta-II – Dausa 765 kV D/c line	(1, N)
	<ul> <li>765 kV, 240 MVAr switchable line reactors at Dausa S/s end-2 Nos.</li> <li>765 kV, 240 MVAr switchable line reactors at Merta-II S/s end-2 Nos.</li> </ul>	
	Switching equipment for 765 kV, 240 MVAr switchable line reactors at	v.
	Dausa S/s end – 2 Nos.	and the second
	<ul> <li>Switching equipment for 765 kV, 240 MVAr switchable line reactors at Merta-II PS end – 2 Nos.</li> </ul>	
5	2 Nos. 765kV line bays each at Barmer-I PS &Dausa S/s	the state of
	765 kV line bays at Barmer-I PS – 2 Nos.	2017
	765 kV line bays at Dausa S/s – 2 nos	COLUMN TO THE STREET
3	2 Nos. 400kV line bays at Beawar S/s	Marian data
	400 kV line bays at Beawar S/s – 2 Nos.	face at the second
	Advisor Court & March 1997	

- Sterlite shall provide space for 2 Nos. of 400 kV line bays at Beawar S/s.
- POWERGRID shall provide space for 2 Nos. of 765 kV line bays at Dausa S/s along with space for 2 Nos. of
- 240 MVAr switchable line reactor. The Central Transmission Utility of India Limited, vide its letter dated 14.1.2025, has recommended for the
- grant of a transmission licence to the applicant to establish the proposed transmission system.
- Based on the material available on the record, the Commission vide order dated 11.4.2025 in Petition No. 175/TL/2025, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
- Acopy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to Rajasthan IV 4B Power Transmission Limited before the Commission can be accessed at the <a href="http://www.draipl.com">http://www.draipl.com</a> or inspected by any person in the
- Commission's office by following the laid down procedure Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by 21.4.2025 at the above noted address. The suggestions or
- objections received after the specified date shall not be considered. The application shall be taken up for the further hearing by the Commission on 22.4.2025. Any person who s suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid Sd/ by the Commission.

(Harpreet Singh Pruthi) Secretary